

**IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 309**  
**IB-222/ND/2024**  
**New RA-75/2024**

**IN THE MATTER OF:**

**SREI Equipment Finance Ltd. ... Applicant/Petitioner**

**Versus**

**Worlds Window Wardha Infrastructure Pvt. ... Respondent**  
**Ltd**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Arijit Mazumdar, Adv. Shambo Nandy,  
Adv. Anoushka Dey

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**RA-75/2024:** List before Regular Bench on 29.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**